

National Company Law Tribunal

Allahabad Bench

CP NO. 123/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Shri Lalit Mohan Srivastava VS. Jai Pankaj Associates Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	VARUN DEV SHARMA	Adv	Applicant	
<u>2.</u>	R. P. Agarwal	Adv.	Resp.	

CP No. 123/ALD/2017

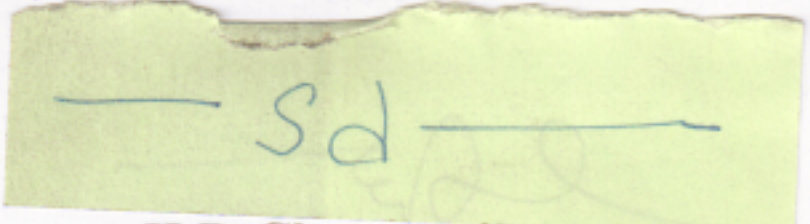
Sh. Varun Dev Sharma for the petitioner. Sh. R.P. Agarwal, Advocate for the Respondent Company.

The petitioner counsel seeks time to file rejoinder to the objection.  
The time is granted.

The matter to be listed on 6<sup>th</sup> February, 2018.

Date: 10/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)